

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 2
(IB)/1226/ND/2019
IA/166/(ND)2021

IN THE MATTER OF:

Ashish Bankar ... Applicant/Petitioner

Vs

M/s Nu Tek India Ltd. ... Respondent

Order under Section 7 of IBC.

Order delivered on 19.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sanjay Kumar Singh, Advocate

ORDER

IA-166/ND/2021:

This is Quarterly Progress Report filed by the Liquidator or the quarter ending on 31.12.2020. The same is taken on record with all just exceptions. Place it with the main file for further reference.

IA is **disposed** of.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)